

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Review Petition No. 63 of 2001

In

Original Application No. 127 of 1997

Allahabad this the 14th day of August, 2001

Hon'ble Mr.S.K.I. Naqvi, Member (J)

Chotey Lal & Others Petitioners

By Advocates Shri G.D.Mukerji
Shri S. Mukerji

Versus

Union of India and Others Respondents

O_R_D_E_R

By Hon'ble Mr.S.K.I. Naqvi, Member (J)

Considered the facts and the legal position as advanced through this review petition as well as the impugned judgment. I do not find there is any patent or latent mistake of fact or application of law. No force in the review petition. Dismissed accordingly.


Member (J)

/M.M./